

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES/PROMISES AND UNDERTAKINGS GIVEN BY THE MINISTER DURING VARIOUS SESSIONS OF LOK SABHA, REVIEWS ON AND ANNUAL REPORTS OF DELHI URBAN ART COMMISSION, NEW DELHI FOR 1981-82 AND HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUS-

(i) Statement No. XIX	—Sixth Session, 1978	} Sixth Lok Sabha
(ii) Statement No. XXIV	—Seventh Session, 1979	
(iii) Statement No. XIV	—Second Session, 1980	
(iv) Statement No. XXI	—Third Session, 1980	
(v) Statement No. XV	—Fourth Session, 1981	
(vi) Statement No. XV	—Fifth Session, 1981	
(vii) Statement No. IX	—Sixth Session, 1981	} Seventh Lok Sabha
(xiii) Statement No. VII	Seventh Session, 1981	
(ix) Statement No. VI	—Eighth Session, 1982	
(x) Statement No. II	—Ninth Session, 1982	
(xi) Statement No. I	—Tenth Session, 1982	

[Placed in Library. See No. LT-5631/82].

(2) A copy of Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1981-82 under section 19 of the Delhi Urban Art Commission, Act, 1973. [Placed in Library. See No. LT-5632/82].

(3) A copy of Review (Hindi and English versions) by the Government on the working of the Delhi Urban Art Commission, New Delhi for the year 1981-82. [Placed in Library. See No. LT-5632/82].

(4) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of the

ING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): On behalf of Shri Bhisma Narain Singh, I beg to lay on the Table:

(1) The following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions of Lok Sabha:—

Housing and Urban Development Corporation Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5633/82].

REVIEW ON AND ANNUAL REPORT OF INSTITUTE OF POST-GRADUATE TEACHING AND RESEARCH, GUJARAT AYURVED UNIVERSITY, JAMNAGAR FOR 1981-82 AND A STATEMENT CONTAINING CORRIGENDA TO "NATIONAL HEALTH POLICY".

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English version):—

(i) Annual Report of the Institute of Post-Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1981-82 along with Audited Accounts.

(ii) Review by the Government on the working of the Institute of Post-Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1981-82.

[Placed in Library. See No. LT—5634/82].

(iii) A statement (Hindi and English version) containing corrigenda to the 'National Health Policy' laid on the Table of Lok Sabha on 5th November, 1982.

[Placed in Library. See No. LT—5635/82].

REVIEW ON AND ANNUAL REPORT OF CENTRAL PULP AND PAPER RESEARCH INSTITUTE, DEHRA DUN FOR 1980-81, STATEMENT FOR DELAY, REVIEWS ON AND ANNUAL REPORTS OF SPONGE IRON INDIA LTD. HYDERABAD FOR 1981-82 AND KUDREMUKH IRON ORE COMPANY LTD. BANGALORE FOR 1981-82.

THE MINISTER OF STATE OF THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): On behalf of Shri Narayan Datt Tiwari, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English version):—

(i) Annual Report of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1980-81 along with Audited Accounts.

(ii) Review by the Government on the working of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1980-81.

[Placed in Library. See No. LT—5636/82].

(2) A statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a)(i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1981-82.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5637/82].

(b)(i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1981-82.

[Placed in Library. See No. LT—5638/82].

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5638/82].

REPORT OF COURT OF INQUIRY INTO THE ACCIDENT ON 24-6-1981 AT JAGANNATH COLLIERY, ORISSA STATE.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table a copy of the Report (Hindi and English version) of the Court of Inquiry into the accident on the 24th June, 1981 at Jagannath Colliery in Dhenkanal District of Orissa State.

[Placed in Library. See No. LT—5639/82].